NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/312/ (IB)/2017

NAME OF THE PETITIONER(S)

: ASHER SAMPET & CO. & SARASWATHI COTTON CO.

NAME OF THE RESPONDENT(S)

: MALINI TEXTILES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TKBHASKAR VIKRAM P. JAIN SHRUTI KRISHNAN SHWIETHA VASUDEVAN

COUNSEL FOR THE RESPONDENT

2. T. Murufamanikkum

Counted for Petition

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that the senior counsel could not attend the Tribunal today due to personal inconvenience and prayed time for complying with the statutory requirements in this matter. Time extended at request. Put up on 10.07.2017 at 2.30 P.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)